

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. COMP.APPL/32(MB)2024
COMP.APPL/34(MB)2024
IN
C.P.(CAA)/209(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.02.2024**

NAME OF THE PARTIES: ZEE Entertainment Enterprises Limited
SECTION 230- 232,234 OF COMPANIES ACT, 2013

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Shyam Kapadia a/w Mr. Rohan Dakshini, i/b Rashmikant & Partners for Respondent in CA 34/2024 [Mad Man Film Ventures Pvt. Ltd., Sr. Adv. Janak Dwarkadas a/w Adv. L.Viswanathan I/b Cyril Amarchand Mangaldas for Applicant in Company Application No. 32/2024. Sr. Adv. Darius Khambata a/w Sr. Adv. Gaurav Joshi for the Applicant in Company Application 34/2024 are present.

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2. This application has been filed by Zee Entertainment Enterprises Limited seeking directions to the Respondents to implement the Composite Scheme of Arrangement between Zee Entertainment Enterprises Limited (Transferor Company 1), Bangla Entertainment Private Limited (Transferor Company 2), Culver Max Entertainment Private Limited (formerly known as Sony Pictures Networks India Private Limited) (Transferee Company) and their respective shareholders and creditors under Sections 230 to 232 of the Companies

Act, 2013, sanctioned by this Hon'ble Tribunal, vide its orders dated 10th and 11th August 2023 and certain interim reliefs.

3. The Respondents in this application are Applicants in Company Application 34/2024 and are present hence issue of notice is waived. Reply be filed within two weeks. Rejoinder, if any, be filed within one week. List on **12.03.2024**.

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4. The above Company Application has been filed by Bangla Entertainment Private Limited and Culver Max Entertainment Private Limited challenging the maintainability of the I.A. 3/2024 filed by Mad Man Film Ventures Private Limited.
5. Since the Respondents are present, issue of notice is waived. Respondent to file reply within 2 weeks after serving a copy on the other side. Rejoinder, if any, be filed within one week. List on **12.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)